

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 832/2016

IN THE MATTER OF:

M/s. STP Limited

.....PETITIONER

Vs.

M/s Victoria Infrastructure Projects Pvt. Ltd.

.....RESPONDENT

SECTION:

Under Section 433(e), 434 & 439

Order delivered on 06.07.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the Petitioner :-

For the Respondent :-

ORDER

None appears for the petitioners even at the time of second call. In this circumstance, the petition is dismissed. Let the file be disposed to records after following the due formalities.

Sd/-

R. VARADHARAJAN
MEMBER (JUDICIAL)

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)